

NAME OF CORPOATE DEBTOR : M/S SARVOTTAM REALCON PRIVATE LIMITED

DATE OF COMMENCEMENT OF CIRP : 09TH JULY 2021

LIST OF CREDITORS AS ON : 05TH FEBRUARY 2022

LIST OF UNSECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS

(AMOUNT IN Rs)

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE					
1	Sundcep J Jain & Sangeeta Jain	18/07/2021	6,687,023	6,686,446	-	-	-	-	0.47%	-	-	577	-	The Claimant has calculated excess interest hence rejected.
2	Mamta Singhal & Arvind Kumar Singhal	16/07/2021	11,018,404	11,018,404	-	-	-	-	0.77%	-	-	-	-	
3	Rajveer Vashisth & Pinky Devi	17/07/2021	10,199,168	10,199,168	-	-	-	-	0.72%	-	-	-	-	
4	Devendra Kumar Gupta	18/07/2021	11,723,767	7,802,914	-	-	-	-	0.55%	-	-	3,920,853	-	The Claimant has claimed principal Rs. 74,56,346/- where as BB Agreement of Flat having Flat cost of Rs. 57,60,000/- @3600 per sq.ft. diffrence Rs. 1696346/- and Payment receipts on "PARCHI" Rs. 24,00,000/- Including interest comes to Rs. 39,20,853/- Hence the claim rejected by the RP.
5	Arti & Jitendra Kumar	20/07/2021	3,592,920	3,590,601	-	-	-	-	0.25%	0	-	2,319	-	The Claimant has calculated excess interest hence rejected.
6	Rajendra Kumar Jain & Sarita Jain	17/07/2021	10,179,325	10,170,464	-	-	-	-	0.72%	-	-	8,861	-	The Claimant has calculated excess interest hence rejected.
7	Jitendra Kumar Kaushik & Seema Kaushik	20/07/2021	10,774,925	3,180,841	-	-	-	-	0.22%	7,594,084	-	-	-	The Claimant has adjusted the booking amount of 24 Home buyers of Rs. 53,05,000/ The RP required Assignment/Endorsement against the respective flats/ units from the actual owner of the flat's. Whereas the claimant has provided some endorsement with respect to units allotted to him hence kept as contingent claim.
8	Bhupesh Arora	16/07/2021	8,314,997	8,314,997	-	-	-	-	0.58%	-	-	-	-	
9	Dr.Girjesh Kumar Pandey & Dr.Susmita Pandey	18/07/2021	5,878,219	5,875,294	-	-	-	-	0.41%	-	-	2,925	-	The Claimant has calculated excess interest hence rejected.
10	Dr.Girjesh Kumar Pandey & Dr.Susmita Pandey	18/07/2021	5,929,170	5,929,170	-	-	-	-	0.42%	-	-	-	-	
11	Dr. Kanchan Kumar Gupta & Dr. Dolly	19/07/2021	10,588,055	10,585,826	-	-	-	-	0.74%	-	-	2,229	-	The Claimant has calculated excess interest hence rejected.
12	Archana Sharma	22/07/2021	3,558,726	3,493,046	-	-	-	-	0.25%	-	-	65,680	-	The Claimant has calculated excess interest hence rejected.
13	Archana Nehru & Vivek V Mishra	19/07/2021	8,369,683	8,369,683	-	-	-	-	0.59%	-	-	-	-	
14	Tanuj Nayyar & Priyanka Gaur	19/07/2021	9,792,843	9,776,451	-	-	-	-	0.69%	-	-	16,392	-	The Claimant has calculated excess interest hence rejected.
15	Adesh Kumar & Sachin Kumar Gupta	19/07/2021	7,736,067	7,731,836	-	-	-	-	0.54%	-	-	4,231	-	The Claimant has calculated excess interest hence rejected.
16	Abhishek Ranjan & Smita Sharma	20/07/2021	5,751,647	5,751,647	-	-	-	-	0.40%	-	-	-	-	
17	Dhiraj & Kumari Radha Rani	19/07/2021	5,819,349	5,819,349	-	-	-	-	0.41%	-	-	-	-	
18	Manmeet Singh & Tumpa Kaur Bari	17/07/2021	8,453,404	8,445,905	-	-	-	-	0.59%	-	-	7,499	-	The Claimant has calculated excess interest hence rejected.
19	DEEPAK GOLE & HEMA GOLE	20/07/2021	9,541,223	9,541,223	-	-	-	-	0.67%	-	-	-	-	
20	Manoj Kumar Jain	19/07/2021	5,819,140	5,818,000	-	-	-	-	0.41%	-	-	1,140	-	The Claimant has calculated excess interest hence rejected.
21	Raman Goel	24/07/2021	8,058,744	8,058,744	-	-	-	-	0.57%	-	-	-	-	
22	Sangeeta Goel	24/07/2021	8,035,326	8,035,326	-	-	-	-	0.57%	-	-	-	-	
23	Shailender Kapoor & Aruna Kapoor	24/07/2021	10,430,440	10,430,440	-	-	-	-	0.73%	-	-	-	-	
24	Surendra Kumar Kansal	24/07/2021	7,868,609	7,862,450	-	-	-	-	0.55%	-	-	6,159	-	The Claimant has calculated excess interest hence rejected.
25	RANJANA GHOSH	26/07/2021	5,135,655	5,135,655	-	-	-	-	0.36%	-	-	-	-	
26	Renu Jindal	24/07/2021	1,526,684	1,526,684	-	-	-	-	0.11%	-	-	-	-	
27	Sneh Lata Arora	24/07/2021	6,647,751	6,647,751	-	-	-	-	0.47%	-	-	-	-	
28	Sachin Jain	26/07/2021	10,190,211	-	-	-	-	-	0.00%	10,190,210	-	-	-	The Claimant has revised the FORM C The Claimant has not provided the Builder Buyer agreement in support of their Claim to RP whereas claimant submitted the affidavit (without notarised) for BBA. Claimant did not provided Bank Statement and further Form CA has incomplete information.
29	Manoj Jain	24/07/2021	3,343,257	3,343,257	-	-	-	-	0.24%	-	-	-	-	
30	Manoj Jain & Meeta Jain	24/07/2021	3,537,585	3,536,013	-	-	-	-	0.25%	-	-	1,572	-	The Claimant has calculated excess interest hence rejected.
31	SUNITA ARYA	24/07/2021	3,777,227	3,777,227	-	-	-	-	0.27%	-	-	-	-	
32	Sachin Jain	23/07/2021	6,071,910	4,343,810	-	-	-	-	0.31%	1,728,100	-	-	-	The Claimant has not provided the payment receipts of Rs. 10,75,525/-, bank statements and further the amount of contingent claim did not verified from the record of CD.
33	Vijay Arora	24/07/2021	10,048,753	10,048,753	-	-	-	-	0.71%	-	-	-	-	
34	Vinod Kumar Mittal	23/07/2021	7,486,141	7,483,577	-	-	-	-	0.53%	-	-	2,564	-	The Claimant has calculated excess interest hence rejected.
35	Sunil Bisht & Roopali Bisht	24/07/2021	1,159,452	1,159,452	-	-	-	-	0.08%	-	-	-	-	

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36	Archana Singh	25/07/2021	4,292,667	4,292,667	-	-	-	-	0.30%	-	-	-	-	
37	Laxmi Narayan & Kavita Varshney	21/07/2021	9,909,014	9,894,002	-	-	-	-	0.70%	-	-	15,012	-	The Claimant has calculated excess interest hence rejected.
38	Praveen Kumar Maini	24/07/2021	8,463,200	579,671	-	-	-	-	0.04%	7,883,529	-	-	-	The Claimant has claimed principal Rs. 73,00,000/- where as BB Agreement of Flat having Flat cost of Rs. 64,00,000/- and The claimant only submitted one payment receipts of Rs. 500,000/- and balance payment adjustment through Journal entries. Hence kept as contingent claim.
39	Shekhar Tiwari	23/07/2021	944,177	944,177	-	-	-	-	0.07%	-	-	-	-	The Claimant has not provided the Builder Buyer agreement , payment receipts and bank statements in support of their Claim to RP. Since in the absence of documents/information by the Claimant the RP reject the claim. - Affidavit received as per AAKASH communication.
40	Rohit Singh	23/07/2021	3,248,000	2,180,471	-	-	-	-	0.15%	1,064,581	-	2,948	-	The Claimant has calculated excess interest hence rejected and Hard copy of affidavit in support of cash payment receipts of Rs. 7,00,000/- is pending. Hence the amount along with interest kept as contingent claim.
41	Renu Goel	24/07/2021	4,586,285	4,573,627	-	-	-	-	0.32%	-	-	12,658	-	The Claimant has calculated excess interest hence rejected.
42	Shailendra Pratap	22/07/2021	805,676	793,447	-	-	-	-	0.06%	-	-	12,229	-	The Claimant has calculated excess interest hence rejected.
43	Jolly Jain	20/07/2021	5,652,375	5,648,601	-	-	-	-	0.40%	-	-	3,774	-	The Claimant has calculated excess interest hence rejected.
44	Jolly Jain	20/07/2021	5,651,923	5,647,260	-	-	-	-	0.40%	-	-	4,663	-	The Claimant has calculated excess interest hence rejected.
45	Sanjay Jain	22/07/2021	7,360,619	4,811,036	-	-	-	-	0.34%	-	-	2,549,583	-	The Claimant has claimed a PARCHI" of Rs. 17,50,000/- Hence the amount of Rs. 25,49,589/- included interest rejected by the RP.
46	Navneet Singh & Neetu Singh	19/07/2021	6,349,695	6,341,899	-	-	-	-	0.45%	-	-	7,796	-	The Claimant has calculated excess interest hence rejected.
47	Shnu & Gourav Sharma	17/07/2021	6,384,135	6,367,809	-	-	-	-	0.45%	-	-	16,326	-	The Claimant has calculated excess interest hence rejected.
48	Shobha Jain	18/07/2021	6,354,683	6,345,318	-	-	-	-	0.45%	-	-	9,365	-	The Claimant has calculated excess interest hence rejected.
49	Raksha Jain & K.P Jain	19/07/2021	6,068,791	6,048,006	-	-	-	-	0.43%	-	-	20,785	-	The Claimant has calculated excess interest hence rejected.
50	Vijay Dora	20/07/2021	6,999,519	6,720,599	-	-	-	-	0.47%	-	-	278,920	-	The Claimant has calculated excess interest hence rejected.
51	Yogesh Kumar Khanduja	18/07/2021	6,382,050	6,374,167	-	-	-	-	0.45%	-	-	7,883	-	The Claimant has calculated excess interest hence rejected.
52	Shashank Shekhar	21/07/2021	3,258,930	1,074,416	-	-	-	-	0.08%	2,184,514	-	-	-	The Claimant has transferred to BMW India Financial Services Pvt. Ltd. of Rs. 15000/- dated 28-6-17 & Rs. 1656308/- dated 7-9-17 and against this transaction the CD provided receipt to Claimant.
53	Amit Kumar Sharma & Nupur Sharma	18/07/2021	3,792,972	3,792,972	-	-	-	-	0.27%	-	-	-	-	
54	Amit Mehra & Rupali mehra	20/07/2021	5,725,554	5,524,320	-	-	-	-	0.39%	-	-	201,234	-	The Claimant has not provided receipt of Rs. 131,340/- and could not be verify from the tally record of the CD whereas the claimant has submitted the bank statement but the same could not be verified.
55	Ravindra Kankane & Ritu Kankane	20/07/2021	5,124,735	5,124,735	-	-	-	-	0.36%	-	-	-	-	
56	Kapil Laur	19/07/2021	5,900,331	5,900,331	-	-	-	-	0.41%	-	-	-	-	
57	Sonali Seema & Manoj Kumar Singh	22/07/2021	7,250,717	7,250,717	-	-	-	-	0.51%	-	-	-	-	
58	Akhilesh Kumar Singh & Rinki Bhagat	20/07/2021	5,719,039	5,719,039	-	-	-	-	0.40%	-	-	-	-	
59	Megh Chandra Jain & Sarla Jain	19/07/2021	6,227,315	6,224,499	-	-	-	-	0.44%	-	-	2,816	-	The Claimant has calculated excess interest hence rejected.
60	Jain Swaroop Jain & Usha Jain	19/07/2021	7,164,322	7,149,513	-	-	-	-	0.50%	-	-	14,809	-	The Claimant has calculated excess interest hence rejected.
61	Shyam Kumar Bansal	26/07/2021	2,637,853	1,163,063	-	-	-	-	0.08%	0	-	1,474,790	-	The Claimant has not provided complete payment receipts amounted Rs. 797061/- and bank statements in support, interest excess calculated.
62	Rachit Jain & Anju Jain	26/07/2021	6,542,221	6,540,305	-	-	-	-	0.46%	-	-	1,916	-	The Claimant has calculated excess interest hence rejected.
63	Khyati Goyal & Rachit Jain	26/07/2021	6,543,142	6,535,499	-	-	-	-	0.46%	-	-	7,643	-	The Claimant has calculated excess interest hence rejected.
64	Arti Jain	26/07/2021	6,933,378	6,015,584	-	-	-	-	0.42%	917794	-	-	-	The Claimant hasnot provided payment receipts Rs.585582/- and bank statements in support. hence put as contingent.
65	Rekha Jain	26/07/2021	7,334,591	6,446,651	-	-	-	-	0.45%	887940	-	-	-	The Claimant hasnot provided payment receipts Rs.586100/- and bank statements in support. hence put as contingent.
66	Rekha Jain	26/07/2021	3,744,602	3,738,904	-	-	-	-	0.26%	-	-	5,698	-	The Claimant has calculated excess interest hence rejected.
67	Roma Jain	26/07/2021	1,300,000	1,300,000	-	-	-	-	0.09%	-	-	-	-	
68	Sangeeta Jain & Vinay Kumar Jain	07/08/2021	6,744,800	6,728,923	-	-	-	-	0.47%	-	-	15,877	-	The Claimant has calculated excess interest hence rejected.
69	Jatin Ahuja	26/07/2021	6,927,047	6,919,941	-	-	-	-	0.49%	-	-	7,106	-	The Claimant has calculated excess interest hence rejected.
70	Vishnu Prasad Pandey	26/07/2021	1,153,643	1,153,643	-	-	-	-	0.08%	-	-	-	-	The RP Observe the case of double allotment on the part of CD. Flat No. C-1007 also issued to Vishnu Prasad Pandey, Allotment letter provide by both the party and receipts .
71	Mohit Agarwal	26/07/2021	6,720,512	6,720,282	-	-	-	-	0.47%	-	-	230	-	The Claimant has calculated excess interest hence rejected.

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72	Chakresh Jain	26/07/2021	7,872,229	7,872,229	-	-	-	-	0.55%	-	-	-	-	
73	Ranjana Ghosh	27/07/2021	2,069,925	2,069,925	-	-	-	-	0.15%	-	-	-	-	
74	Ashok Goel	27/07/2021	2,764,433	2,756,915	-	-	-	-	0.19%	-	-	7,518	-	The Claimant has calculated excess interest hence rejected.
75	Pawan Kumar Gupta	27/07/2021	3,625,178	3,615,162	-	-	-	-	0.25%	-	-	10,016	-	The Claimant has calculated excess interest hence rejected.
76	Praveen Gupta & Ranjana Gupta	27/07/2021	3,335,220	3,330,736	-	-	-	-	0.23%	-	-	4,484	-	The Claimant has calculated excess interest hence rejected.
77	Renu Goel	27/07/2021	3,553,159	3,543,351	-	-	-	-	0.25%	-	-	9,808	-	The Claimant has calculated excess interest hence rejected.
78	Renu Goel	27/07/2021	3,908,241	3,897,392	-	-	-	-	0.27%	-	-	10,849	-	The Claimant has calculated excess interest hence rejected.
79	Sneh Lata Jain	23/07/2021	5,376,900	4,760,915	-	-	-	-	0.33%	-	-	615,985	-	The Claimant Submitted cash receipt (Parchi) of Rs. 500000/- as the same can not be verified from the accounting record of CD. Hence rejected.
80	Pradip Kumar Jain	23/07/2021	7,125,900	6,277,498	-	-	-	-	0.44%	-	-	848,402	-	The Claimant claimed principal Rs. 4950000/- where as BB Agreement of Flat having cost of Rs. 4749500/- difference Rs. 200500/- less form principal and The Claimant Submitted cash receipt (Parchi) of Rs. 500000/-and the amount has cancelled / rejected by the RP. The amount could not be verified through CD records/ Tally.
81	Yashoda Devi & Pradeep Kumar	23/07/2021	2,743,621	2,740,756	-	-	-	-	0.19%	-	-	2,865	-	The Claimant has calculated excess interest hence rejected.
82	Pankaj Kumar Jain & Shikha Jain	24/07/2021	6,904,997	6,904,997	-	-	-	-	0.49%	-	-	-	-	
83	Rita Jain	23/07/2021	5,567,010	5,566,855	-	-	-	-	0.39%	-	-	155	-	The Claimant has calculated excess interest hence rejected.
84	Amit Kumar	24/07/2021	4,909,600	4,892,014	-	-	-	-	0.34%	-	-	17,586	-	The Claimant has calculated excess interest hence rejected.
85	Kailash Jain	24/07/2021	5,552,910	5,529,783	-	-	-	-	0.39%	-	-	23,127	-	The Claimant has calculated excess interest hence rejected.
86	Gaurav Arora	28/07/2021	3,046,849	3,038,630	-	-	-	-	0.21%	-	-	8,219	-	The Claimant has calculated excess interest hence rejected.
87	Yogendra Singh	28/07/2021	8,120,000	-	-	-	-	-	0.00%	8,120,000	-	-	-	The BB Agreement undated and Complete Payment receipts and bank statements are not provided in support by the claimant. Further the claimant provided only two receipts in total of Rs. 1300000/- out of which only 500000/- verified from the record of CD and no affidavit receive from the claimant for BBA.
88	Dharmendra Singh	26/07/2021	6,078,354	6,078,354	-	-	-	-	0.43%	-	-	-	-	
89	Sangeeta Sahni	26/07/2021	3,200,813	3,196,318	-	-	-	-	0.22%	-	-	4,495	-	The Claimant has calculated excess interest hence rejected.
90	Gaurav Tyagi	23/07/2021	934,082	-	-	-	-	-	0.00%	932,349	-	1,733	-	The Claimant has surrender the unit/flat no. 408 (B) and paid an amount of Rs. 564,882/- to the Corporate Debtor. Further the claimant has submitted his claim by filling form C instead Form CA hence kept under contingent. The amount of Claim verified upto Rs. 5,00,000/- form the record of CD. - Ask to submit the affidavit for not receiving the amount back from the CD.
91	Archana jain	24/07/2021	1,898,602	1,894,822	-	-	-	-	0.13%	-	-	3,780	-	The Claimant has calculated excess interest hence rejected.
92	Neeraj Tyagi & Pramod Tyagi	23/07/2021	5,609,325	5,600,494	-	-	-	-	0.39%	-	-	8,831	-	The Claimant has calculated excess interest hence rejected.
93	RAJNEESH GUPTA AND PRAGYA GUPTA	19/07/2021	8,399,013	8,399,013	-	-	-	-	0.59%	-	-	-	-	
94	VIPIN KUMAR	19/07/2021	7,756,308	7,727,299	-	-	-	-	0.54%	-	-	29,009	-	The Claimant has calculated excess interest hence rejected.
95	NITIN TYAGI	22/07/2021	9,850,506	9,547,873	-	-	-	-	0.67%	301,041	-	1,592	-	The Claimant provided bank receipt of Rs. 200,000/- not verify from the record of CD and no BANK statement provided in support.
96	ANIL KUMAR CHATURVEDI	21/07/2021	7,064,403	7,054,288	-	-	-	-	0.50%	-	-	10,115	-	The Claimant has calculated excess interest hence rejected.
97	SUMEET SHARMA AND RUCHI SHARMA	20/07/2021	6,947,929	6,933,146	-	-	-	-	0.49%	-	-	14,783	-	The Claimant has calculated excess interest hence rejected.
98	SHALINI GUPTA	24/07/2021	5,489,155	5,489,155	-	-	-	-	0.39%	-	-	-	-	
99	Saurabh Bajpai	24/07/2021	8,885,553	6,755,378	-	-	-	-	0.48%	2,104,526	-	25,649	-	The Claimant has not provided bank statement against receipt of Rs 700000/- and Rs.700000/- on 31-3-15 and 23-3-15. The amount has not verified from the books/ records of the CD. Hence put under contingent claim and excess interest Rs. 25649/- rejected.
100	JAMOTRI BACHHETY AND OM PRAKASH BACHHETY	24/07/2021	6,454,620	6,454,620	-	-	-	-	0.45%	-	-	-	-	
101	ABDUL AZIZ ASIF	24/07/2021	7,235,676	5,504,381	-	-	-	-	0.39%	-	-	1,731,295	-	The Claimant has paid Rs. 1154823/- in cash to CD and receipts issued to claimant are filled with cheque numbers instead of cash receipts and The same have not verified from the records of CD. Hence rejected.
102	ANKUR KHANDELWAL	09/09/2021	5,956,552	5,956,552	-	-	-	-	0.42%	-	-	-	-	The Claimant submitted incomplete Form CA. Further despite our repeated reminder the claimant unable to provide the same hence the claim put under contingent column.

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103	RAJ KUMAR GUPTA AND SUMAN GUPTA	23/07/2021	4,058,149	4,047,197	-	-	-	-	0.28%	-	-	10,952	-	The Claimant has calculated excess interest hence rejected and Hard copy of affidavit in support of cash payment receipts of Rs. 122,970/- is pending. Hence the amount along with interest kept as contingent claim. - Affidavit received
104	SANJEEV GUPTA	23/07/2021	4,296,699	4,291,395	-	-	-	-	0.30%	-	-	5,304	-	The Claimant has calculated excess interest hence rejected. and Hard copy of affidavit in support of cash payment receipts of Rs. 135181/- is pending. Hence the amount along with interest kept as contingent claim. - Affidavit Received
105	MANDHIR KAUR & HARPAL SINGH	23/07/2021	5,615,971	5,614,096	-	-	-	-	0.39%	-	-	1,875	-	The Claimant has calculated excess interest hence rejected.
106	RISHI SHARMA	19/07/2021	6,702,869	6,702,869	-	-	-	-	0.47%	-	-	-	-	
107	SUNIL KUMAR	23/07/2021	5,132,629	5,132,629	-	-	-	-	0.36%	-	-	-	-	
108	ANCHIT JAIN & SHRUTI JAIN	17/07/2021	7,028,086	7,025,750	-	-	-	-	0.49%	-	-	2,336	-	The Claimant has calculated excess interest hence rejected.
109	IDRIES AHMAD & Zareen Ahmad	21/07/2021	7,105,199	7,059,950	-	-	-	-	0.50%	-	-	45,249	-	The Claimant has calculated excess interest hence rejected.
110	BRAJ MOHAN SHARMA	21/07/2021	6,796,124	6,796,124	-	-	-	-	0.48%	-	-	-	-	
111	ANURAG MODI	19/07/2021	6,937,912	6,937,912	-	-	-	-	0.49%	-	-	-	-	
112	RAKESH GUPTA	05/08/2021	2,486,466	2,479,233	-	-	-	-	0.17%	-	-	7,233	-	The Claimant has calculated excess interest hence rejected.
113	MANAS SRIVASTAVA AND KOMILA SRIVASTAVA	21/07/2021	7,850,915	6,631,781	-	-	-	-	0.47%	750,904	-	468,231	-	The Claimant claimed a Cash parchi in simple paper of Rs. 400,000/- and CN of Rs. 636000. the same could not be verified from the records of CD.
114	CHANDRALEKHA LOCHAN	27/07/2021	7,112,404	7,112,404	-	-	-	-	0.50%	-	-	-	-	
115	Vikram Goyal	19/07/2021	6,402,023	6,402,023	-	-	-	-	0.45%	-	-	-	-	
116	Mukesh Dandriyal	21/07/2021	6,689,725	6,689,725	-	-	-	-	0.47%	-	-	-	-	
117	Prakhar Rastogi	26/07/2021	4,012,225	4,012,225	-	-	-	-	0.28%	-	-	3,747	-	The Claimant has calculated excess interest hence rejected.
118	Rani Gupta	24/07/2021	3,750,627	3,568,368	-	-	-	-	0.25%	182,259	-	-	-	The Claimant has not provided affidavit for Cash Receipt of Rs. 111000/- whereas the cash receipt verify from the record of CD.Hence cash amount along with interest Rs, 182259/- kept as contingent claim.
119	Pallavi	18/07/2021	6,008,723	6,008,723	-	-	-	-	0.42%	-	-	-	-	
120	Rita Jain	25/07/2021	6,472,665	6,472,665	-	-	-	-	0.46%	-	-	-	-	
121	Gaurav Garg & Nidhi Garg	19/07/2021	6,669,375	6,658,773	-	-	-	-	0.47%	-	-	10,602	-	The Claimant has calculated excess interest hence rejected.
122	Sachin Rastogi & Navita Rohatgi	17/07/2021	6,718,146	6,707,093	-	-	-	-	0.47%	-	-	11,053	-	The Claimant has calculated excess interest hence rejected.
123	Avneet Grover	26/07/2021	8,120,283	8,120,283	-	-	-	-	0.57%	-	-	-	-	
124	Pankaj Arora & Asha Arora	18/07/2021	4,701,807	4,701,807	-	-	-	-	0.33%	-	-	-	-	
125	Ajit Singh	18/07/2021	4,810,225	4,809,166	-	-	-	-	0.34%	-	-	1,059	-	The Claimant has calculated excess interest hence rejected.
126	Niti Agrawal	22/07/2021	7,287,259	7,258,666	-	-	-	-	0.51%	-	-	28,593	-	The Claimant has calculated excess interest hence rejected.
127	Rameshwar Singh & Shehlata Singh	23/07/2021	2,285,885	2,285,885	-	-	-	-	0.16%	-	-	-	-	
128	Nidhi Paul	23/07/2021	7,478,848	7,478,848	-	-	-	-	0.53%	-	-	-	-	
129	Anuj Kumar & Kanupriya Rao	19/07/2021	7,528,861	7,101,691	-	-	-	-	0.50%	-	-	427,170	-	The Claimant has calculated excess interest hence rejected.
130	Abhinav Kumar Garg	20/07/2021	7,239,029	7,170,946	-	-	-	-	0.50%	-	-	68,083	-	The Claimant claimed principal Rs. 4588141/- where as BB Agreement of Flat having Flat cosr of Rs. 4545950/- Excess amount Rs. 63256/- less from principal and excess interest Rs. 4827/- both rejected.
131	Rajeev Jain & Arun Kumar Jain	21/07/2021	6,320,481	6,312,830	-	-	-	-	0.44%	-	-	7,651	-	
132	Sanjay singh & Anjali singh	24/07/2021	6,682,415	6,666,490	-	-	-	-	0.47%	-	-	15,925	-	
133	Anmol Garg & Garima Garg	16/07/2021	6,620,227	6,609,602	-	-	-	-	0.46%	-	-	10,625	-	The Claimant has calculated excess interest hence rejected.
134	Rajeev Sharma	25/07/2021	1,832,678	-	-	-	-	-	0.00%	1,829,490	-	3,188	-	The Claimant has calculated excess interest hence rejected and Hard copy of affidavit in support of BBA/ Allotment letter is pending. Hence the amount along with interest kept as contingent claim.
135	Sunita Gupta & Om Shanker	22/07/2021	3,703,710	3,696,817	-	-	-	-	0.26%	-	-	6,893	-	The Claimant has calculated excess interest hence rejected. and Hard copy of affidavit in support of cash payment receipts of Rs. 119520/- is pending. Hence the amount along with interest kept as contingent claim. - Affidavit Received.
136	Rakesh Raj & smita raj	18/07/2021	4,248,315	4,245,223	-	-	-	-	0.30%	-	-	3,092	-	The Claimant has calculated excess interest hence rejected.
137	Shivam Kumar Mishra	25/07/2021	7,106,791	7,099,819	-	-	-	-	0.50%	-	-	6,972	-	The Claimant has calculated excess interest hence rejected.
138	Vivek Singhal & Priyanka Singhal	18/07/2021	7,020,991	7,020,991	-	-	-	-	0.49%	-	-	-	-	The Claimant has calculated excess interest hence rejected.
139	Vinod Kumar & Mrs Soni	21/07/2021	6,688,723	6,688,723	-	-	-	-	0.47%	-	-	-	-	The Claimant has calculated excess interest hence rejected.

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE					
140	Anita Gupta	23/07/2021	7,970,683	6,055,347	-	-	-	-	0.43%	-	-	1,915,336	-	The Claimant has claimed principal Rs. 5326802/- where as BB Agreement of Flat having Flat cost of Rs. 5269300/- Diff 57502/- less from principal, a receipt of Rs. 102000/- paid by cheque which was bounced as per the record of CD and Rs. 1150,000/- cash parchi. Hence rejected and Hard copy of affidavit in support of cash payment receipts of Rs. 107309/- is pending. Hence the amount along with interest kept as contingent claim. Affidavit Received
141	Deepak Varshney	21/07/2021	6,823,831	6,823,831	-	-	-	-	0.48%	-	-	-	-	
142	SHYAM GOLE & SWATI GOLE	20/07/2021	6,338,717	6,335,351	-	-	-	-	0.45%	-	-	3,366	-	The Claimant has calculated excess interest hence rejected.
143	HANSLATA GUPTA AND D.K.GUPTA	19/07/2021	7,188,901	7,188,901	-	-	-	-	0.51%	-	-	-	-	
144	BALRAM SHARMA AND MITHLESH SHARMA	20/07/2021	8,805,998	8,805,998	-	-	-	-	0.62%	-	-	-	-	
145	SUNIL DUTT GAKHAR	24/07/2021	3,781,152	3,763,386	-	-	-	-	0.26%	-	-	17,766	-	The Claimant has calculated excess interest hence rejected.
146	VINEETA JHA	26/07/2021	6,799,135	6,794,727	-	-	-	-	0.48%	-	-	4,408	-	The Claimant has calculated excess interest hence rejected.
147	SANJAY SINGH & ANJALI SINGH	24/07/2021	6,963,463	6,954,094	-	-	-	-	0.49%	-	-	9,369	-	As per BBA Flat No 1208(A) issue in 13th Floor. and rejected the excess interest.
148	BANSH NARAYAN GUPTA	24/07/2021	7,270,980	7,268,531	-	-	-	-	0.51%	-	-	2,449	-	The Claimant has calculated excess interest hence rejected.
149	MEENAKSHI GARG	20/07/2021	7,946,892	7,839,838	-	-	-	-	0.55%	49,796	-	57,258	-	The Claimant claimed principal Rs. 5066284/- where as BB Agreement of Flat having Flat cost of Rs. 5031200/- diff Rs. 35084 less from the principal and excess interest Rs.4783/-. Hence rejected. Further an amount of R. 33184/- not shown in records of the CD kept as contingent amount of claim.
150	SATYA NARAYAN MISHRA	20/07/2021	7,240,144	7,238,093	-	-	-	-	0.51%	-	-	2,051	-	The Claimant has calculated excess interest hence rejected.
151	VIJAY LAXMI GAUTAM AND PYARE LAL GAUTAM	17/07/2021	4,621,138	4,621,138	-	-	-	-	0.33%	-	-	-	-	
152	SACHIN MAHAJAN AND RAJNI DAWAR	18/07/2021	6,869,776	6,784,721	-	-	-	-	0.48%	-	-	85,055	-	
153	PRAMOD SAXENA & GEETIKA SRIVASTAVA	19/07/2021	6,695,171	6,693,951	-	-	-	-	0.47%	-	-	1,220	-	The Claimant has calculated excess interest hence rejected.
154	SURENDRA SINGH DANGWAL	24/07/2021	3,120,403	3,118,313	-	-	-	-	0.22%	-	-	2,090	-	The Claimant has calculated excess interest hence rejected.
155	PARVEZ AKHTAR	26/07/2021	7,924,550	7,924,550	-	-	-	-	0.56%	-	-	-	-	
156	Neeraj Kumari & Arun Kumar Yadav	19/07/2021	2,096,381	2,096,346	-	-	-	-	0.15%	-	-	35	-	The Claimant has calculated excess interest hence rejected.
157	Spire Reality Solution	26/07/2021	7,154,650	7,154,650	-	-	-	-	0.50%	-	-	-	-	
158	Ankit Mohita & Meghna Singhal	20/07/2021	7,079,707	7,079,999	-	-	-	-	0.50%	-	-	8,708	-	The Claimant has calculated excess interest hence rejected.
159	SHWETA SINGH DIXIT AND NISHANT DIXIT	19/07/2021	1,849,274	1,849,274	-	-	-	-	0.13%	-	-	-	-	
160	NITIN TYAGI	22/07/2021	7,086,961	7,083,148	-	-	-	-	0.50%	-	-	3,813	-	The Claimant has calculated excess interest hence rejected.
161	PRAMOD KUMAR TIWARI & Alka Tiwari	19/07/2021	5,903,301	5,899,295	-	-	-	-	0.41%	-	-	4,006	-	The Claimant has calculated excess interest hence rejected.
162	SAVITA NAGAR	20/07/2021	5,605,882	5,603,559	-	-	-	-	0.39%	-	-	2,323	-	The Claimant has calculated excess interest hence rejected.
163	DEEPIKA GUPTA AND HANSLATA GUPTA	19/07/2021	6,914,118	6,913,018	-	-	-	-	0.49%	-	-	1,100	-	The Claimant has calculated excess interest hence rejected.
164	BALRAM SHARMA AND MITHLESH SHARMA	20/07/2021	8,912,336	8,912,069	-	-	-	-	0.63%	-	-	267	-	The Claimant has calculated excess interest hence rejected.
165	SHEKHAR BHADAURIA AND AARTI BHADAURIA	20/07/2021	4,191,659	4,183,463	-	-	-	-	0.29%	-	-	8,196	-	The Claimant has calculated excess interest hence rejected.
166	Kamlesh Sharma & Raj kumar Sharma	17/07/2021	2,641,327	2,641,327	-	-	-	-	0.19%	-	-	-	-	
167	Pawan Kumar Gupta	27/07/2021	1,705,174	1,701,728	-	-	-	-	0.12%	-	-	3,446	-	The Claimant has calculated excess interest hence rejected.
168	Anurag Ranjan	27/07/2021	593,721	593,721	-	-	-	-	0.04%	-	-	0	-	
169	Rakesh Gupta	05/08/2021	2,046,575	2,040,658	-	-	-	-	0.14%	-	-	5,917	-	The Claimant has calculated excess interest hence rejected.
170	Vishnu Prasad Pandey	24/07/2021	1,974,917	1,974,917	-	-	-	-	0.14%	-	-	(0)	-	
171	Sudhir Kumar Gupta	24/07/2021	9,280,635	2,594,076	-	-	-	-	0.18%	-	-	6,686,559	-	Cash Receipt of Rs. 1000000/- date 27-7-13, 1500000/- 13-8-13, 500000/- 20-11-13 & Rs. 1150000/- 08-7-14 in total cash receipt of Rs. 4150400/- and interest there upon is Rs.2536139/- i.e Rs. 6686599/- Further after various reminder the claimant didnot provided the affidavit for cash receipts. Hence Rejected.
172	ALT SAHKARI AWAS SAMITI LIMITED***	26/07/2021	882,711,821	-	-	-	-	-	0.00%	882,711,821	-	-	-	Amount of Claim Kept in Abayance as per NCLT order dated 27th August 2021
173	Praveen Gupta	26/07/2021	1,513,013	1,509,791	-	-	-	-	0.11%	-	-	3,222	-	The Claimant has calculated excess interest hence rejected.
174	GEETA WAHI	07/10/2021	7,255,410	-	-	-	-	-	0.00%	7,255,410	-	-	-	The Claimant has not provided Builder Buyer agreement/ Alloment Letter, Bank Statement and Interest calculation working. Further the claimant in Form CA claimed Rs. 7255410/- and as per CD records the amount received from the claimant was Rs. 5738661 and Cash receipts of Rs. 100000/- and Claimant didnot submitted payment receipts, affidavit for cash receipts and BBA.
175	Hemant Vashishth	25/07/2021	10,030,497	9,012,618	-	-	-	-	0.63%	1,017,879	-	-	-	The Claimant has not provided payment receipts of Rs. 651454/- and bank statement in support.

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		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE						
176	Gaurav Arora	06/08/2021	4,525,129	4,506,693	-	-	-	-	0.32%	-	-	18,436	-	The Claimant has calculated excess interest hence rejected.	
177	Bhupender Gaur	27/07/2021	3,810,000	3,810,000	-	-	-	-	0.27%	-	-	-	-		
178	Anurag Jain	26/07/2021	4,618,126	4,618,126	-	-	-	-	0.32%	-	-	-	-		
179	Kiran Mittal	31/07/2021	3,250,121	3,249,166	-	-	-	-	0.23%	-	-	955	-	The Claimant has calculated excess interest hence rejected.	
180	Sonali Mittal	31/07/2021	2,836,745	2,836,745	-	-	-	-	0.20%	-	-	-	-		
181	Anju Jain	25/07/2021	2,064,282	2,064,282	-	-	-	-	0.15%	-	-	-	-	The Claimant has not submitted the hard copy of affidavit in support of cash payment receipts of Rs. 10,00,000/- is pending. Hence the amount along with interest kept as contingent claim. - Affidavit Received from the claimant.	
182	Sandeep Jain	07/08/2021	153,606	153,606	-	-	-	-	0.01%	-	-	-	-		
183	Manika Semwal & Parth Semwal	03/09/2021	4,154,611	4,154,611	-	-	-	-	0.29%	-	-	-	-		
184	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178	-	The Claimant being a contractor under the project and claimed these units as consideration out of such contract between AKG Associates and CD. The RP has moved any application before the Hon'ble NCLT in regards of their claims and the matter pending for subjudice before the Hon'ble Tribunal.	
185	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178	-		
186	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178	-		
187	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178	-		
188	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178	-		
189	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178	-		
190	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178	-		
191	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178	-		
192	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178	-		
193	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178	-		
194	AKG Associates	27/08/2021	6,459,178	-	-	-	-	-	0.00%	-	-	6,459,178	-		
195	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534	-		
196	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534	-		
197	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534	-		
198	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534	-		
199	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534	-		
200	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534	-		
201	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534	-		
202	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534	-		
203	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534	-		
204	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534	-		
205	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534	-		
206	AKG Associates	27/08/2021	4,642,534	-	-	-	-	-	0.00%	-	-	4,642,534	-		
207	Rakesh Kumar sharma	07/09/2021	554,466	554,466	-	-	-	-	0.04%	-	-	-	-		
208	Meenu	24/07/2021	4,911,431	4,894,658	-	-	-	-	0.34%	-	-	16,773	-	The Claimant has calculated excess interest hence rejected.	
209	Arvind Shukla & Asha Shukla	28/09/2021	3,195,813	3,187,391	-	-	-	-	0.22%	-	-	8,422	-	The Claimant has calculated excess interest hence rejected.	
210	Vinay Bhushan Gupta	28/09/2021	927,406	-	-	-	-	-	0.00%	912,740	-	14,666	-	The Claimant has surrender the unit/flat no. B-1208 and The CD has issued the same flat to another person/allottee.	
211	Boski Nirwan Rana	21/07/2021	8,453,439	8,453,439	-	-	-	-	0.59%	-	-	-	-		
212	Jyoti Jain & Siddhaarth Jain	29/09/2021	4,967,648	4,967,648	-	-	-	-	0.35%	-	-	-	-		
213	Kumar Rastogi Infrastructure Pvt Ltd	23/08/2021	1,879,946	-	-	-	-	-	0.00%	-	-	1,879,946	-	The RP asked to submit bank statement from the claimant and the claimant didnot provided the same. Further the RP has received a mail from the KSN Buildwell Private Limited in regards of these claims submitted by the various claimant that the unit allotted them in KSN project but due to delay in project these allottees shifted to Sarvottam Shree project and the amount received from the claimant transfer by KSN buildwell to Corporate Debtor.	
214	Kumar Rastogi Infrastructure Pvt Ltd	23/08/2021	2,118,073	-	-	-	-	-	0.00%	-	-	2,118,073	-		
215	Kumar Rastogi Infrastructure Pvt Ltd	23/08/2021	1,808,704	-	-	-	-	-	0.00%	-	-	1,808,704	-		
216	Kumar Rastogi Infrastructure Pvt Ltd	23/08/2021	1,927,357	-	-	-	-	-	0.00%	-	-	1,927,357	-		
217	Kumar Rastogi Infrastructure Pvt Ltd	23/08/2021	3,596,005	-	-	-	-	-	0.00%	-	-	3,596,005	-		
218	Kumar Rastogi Infrastructure Pvt Ltd	23/08/2021	3,596,005	-	-	-	-	-	0.00%	-	-	3,596,005	-		
219	Kumar Rastogi Infrastructure Pvt Ltd	23/08/2021	3,596,005	-	-	-	-	-	0.00%	-	-	3,596,005	-		
220	Kumar Rastogi Infrastructure Pvt Ltd	23/08/2021	3,177,773	-	-	-	-	-	0.00%	-	-	3,177,773	-		
221	Prabhuprem Buildcon Pvt Ltd	13/09/2021	9,500,000	-	-	-	-	-	0.00%	-	-	9,500,000	-		The RP has asked to submit supporting document for the claim.
222	Prabhuprem Buildcon Pvt Ltd	13/09/2021	-	-	-	-	-	-	0.00%	-	-	-	-		
223	Prabhuprem Buildcon Pvt Ltd	13/09/2021	-	-	-	-	-	-	0.00%	-	-	-	-		
224	Prabhuprem Buildcon Pvt Ltd	13/09/2021	-	-	-	-	-	-	0.00%	-	-	-	-		
225	Deepak Singhal	23/08/2021	5,672,495	-	-	-	-	-	0.00%	-	-	5,672,495	-	The RP asked to submit bank statement from the claimant and the claimant didnot provided the same. Further the RP has received a mail from the KSN Buildwell Private	
226	Deepak Singhal	23/08/2021	5,426,112	-	-	-	-	-	0.00%	-	-	5,426,112	-		

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		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE					
227	Deepak Singhal	23/08/2021	4,922,760	-	-	-	-	-	0.00%	-	-	4,922,760	-	Limited in regards of these claims submitted by the various claimant that the unit allotted them in KSN project but due to delay in project these allottees shifted to Sarvottam Shree project and the amount received from the claimant transfer by KSN buildwell to Corporate Debtor.
228	Deepak Singhal	23/08/2021	5,426,112	-	-	-	-	-	0.00%	-	-	5,426,112	-	
229	Deepak Singhal	23/08/2021	5,426,112	-	-	-	-	-	0.00%	-	-	5,426,112	-	
230	M/S Floyd Media	23/08/2021	6,153,525	-	-	-	-	-	0.00%	-	-	6,153,525	-	
231	M/S Floyd Media	23/08/2021	3,129,759	-	-	-	-	-	0.00%	-	-	3,129,759	-	
232	M/S Floyd Media	23/08/2021	3,475,385	-	-	-	-	-	0.00%	-	-	3,475,385	-	
233	M/S Floyd Media	23/08/2021	3,129,759	-	-	-	-	-	0.00%	-	-	3,129,759	-	
234	M/S Psychedelic Levels	24/08/2021	3,219,896	-	-	-	-	-	0.00%	-	-	3,219,896	-	
235	M/S Psychedelic Levels	24/08/2021	3,755,711	-	-	-	-	-	0.00%	-	-	3,755,711	-	
236	M/S Psychedelic Levels	24/08/2021	3,699,375	-	-	-	-	-	0.00%	-	-	3,699,375	-	
237	M/S Psychedelic Levels	24/08/2021	2,503,807	-	-	-	-	-	0.00%	-	-	2,503,807	-	
238	M/S Psychedelic Levels	24/08/2021	388,090	-	-	-	-	-	0.00%	-	-	388,090	-	
239	M/S Psychedelic Levels	24/08/2021	3,812,259	-	-	-	-	-	0.00%	-	-	3,812,259	-	
240	Vipin Kumar Jain	24/08/2021	2,074,404	-	-	-	-	-	0.00%	-	-	2,074,404	-	
241	Vipin Kumar Jain	24/08/2021	2,503,807	-	-	-	-	-	0.00%	-	-	2,503,807	-	
242	DD Enterprises Pvt Ltd	23/08/2021	5,993,342	-	-	-	-	-	0.00%	-	-	5,993,342	-	
243	Praveen Jain	23/08/2021	1,079,141	-	-	-	-	-	0.00%	-	-	1,079,141	-	
244	Praveen Jain	23/08/2021	2,119,817	-	-	-	-	-	0.00%	-	-	2,119,817	-	
245	kindle Infreheight Private Limited	26/08/2021	5,020,356	-	-	-	-	-	0.00%	-	-	5,020,356	-	
246	kindle Infreheight Private Limited	26/08/2021	5,020,356	-	-	-	-	-	0.00%	-	-	5,020,356	-	
247	kindle Infreheight Private Limited	26/08/2021	5,020,356	-	-	-	-	-	0.00%	-	-	5,020,356	-	
248	kindle Infreheight Private Limited	26/08/2021	5,020,356	-	-	-	-	-	0.00%	-	-	5,020,356	-	
249	kindle Infreheight Private Limited	26/08/2021	5,020,356	-	-	-	-	-	0.00%	-	-	5,020,356	-	
250	kindle Infreheight Private Limited	26/08/2021	5,020,356	-	-	-	-	-	0.00%	-	-	5,020,356	-	
251	Kishan Batra	05/10/2021	6,390,633	-	-	-	-	-	0.00%	-	-	6,390,633	-	
252	Sandeep Batra	05/10/2021	3,728,470	-	-	-	-	-	0.00%	-	-	3,728,470	-	
253	Kishan Batra	05/10/2021	6,286,165	-	-	-	-	-	0.00%	-	-	6,286,165	-	
254	Sangeeta Batra	05/10/2021	4,684,662	-	-	-	-	-	0.00%	-	-	4,684,662	-	
255	Sangeeta Batra	05/10/2021	5,012,261	-	-	-	-	-	0.00%	-	-	5,012,261	-	
256	Sarika Jain & Parag Jain	05/10/2021	3,582,197	-	-	-	-	-	0.00%	-	-	3,582,197	-	
257	Sarika Jain & Parag Jain	05/10/2021	3,436,320	-	-	-	-	-	0.00%	-	-	3,436,320	-	
258	Sarika Jain	05/10/2021	3,863,362	-	-	-	-	-	0.00%	-	-	3,863,362	-	
259	Poonam Jain	05/10/2021	3,033,762	-	-	-	-	-	0.00%	-	-	3,033,762	-	
260	Poonam Jain	05/10/2021	2,411,605	-	-	-	-	-	0.00%	-	-	2,411,605	-	
261	Poonam Jain	05/10/2021	3,303,349	-	-	-	-	-	0.00%	-	-	3,303,349	-	
262	Manju Jain	08/10/2021	4,240,077	-	-	-	-	-	0.00%	-	-	4,240,077	-	
263	Vineet Kumar Mittal	10/10/2021	1,100,000	1,100,000	-	-	-	-	0.08%	-	-	-	-	The RP Observe the case of double allotment on the part of CD. Flat No. C-1007 also issued to Vishnu Prasad Pandey, Allotment letter provide by both the party and receipts . whereas the Claimant paid the amount to the CD hence claim admitted.
264	Om Prakash Nagar	10/10/2021	872,452	-	-	-	-	-	0.00%	-	-	872,452	-	The Claimant rcvd endorsement from Jagat Singh agst. rent payable by the CD of Rs. 773000/- as per the record of the CD.
265	Karan Gupta	12/11/2021	822,521	-	-	-	-	-	0.00%	822,521	-	-	-	The Claimant has cancelled the unit as per the record of the CD hence kept as contingent claim.
266	Shreeya Shukla & Naina Shukla	30/12/2021	2,996,973	2,996,973	-	-	-	-	0.21%	-	-	-	-	
267	Shuchi Shukla & Naina Shukla	21/01/2022	118,608	118,608	-	-	-	-	0.01%	-	-	-	-	
268	Ankur Agarwal	18/01/2022	2,577,370	2,577,370	-	-	-	-	0.18%	-	-	-	-	
269	Tarun Kumar	14/12/2021	5,191,697	5,191,697	-	-	-	-	0.37%	-	-	-	-	
270	Pankaj Jain	24/01/2022	800,000	800,000	-	-	-	-	0.06%	-	-	-	-	
271	Anuj Kumar Garg	13/12/2021	1,033,333	1,033,333	-	-	-	-	0.07%	-	-	-	-	
272	Jyotsna Bansal	24/01/2022	1,403,354	-	-	-	-	-	0.00%	1,403,354	-	-	-	The Claimant has not provided FORM CA, Interest calculation, BBA and Payment Receipts however the Claimant has provided bank statement and claimed amount verified for the bank statement of the claimant. further the CD has allotted same flat C 1007 to three claimant.

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		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE					
273	Devendra Kumar Pandey	01/02/2022	5,053,394	5,053,394	-	-	-	-	0.36%	-	-	-	-	
274	Nikhil Verma	04/02/2022	2,500,000	-	-	-	-	-	0.00%	2,500,000	-	-	-	The Claimant has not provided FORM-CA, Interest Calculation, Bank Statement Copy of Aadhar and pan card However as per tally the CD has recorded Rs. 1636486/- by journal entries in the ledge BMW india financial services pvt. ltd. and rest Rs. 863514/- rcvd in Allahabad Bank and the receipts of the claimant cross tally and verified from the bank statement of the CD except Rs. 1636486/-.
	Total		2,302,777,302	1,024,451,703	-	-	-	-	72.05%	943,344,842	-	334,980,756	-	

REMARKS

Percentage (%) in CoC 72.05 %

- 1 Present list is subject to further modifications based upon the receipt of additional claims/ removal of defects by the existing claimants / receipt of information from the ex-management / orders of the adjudicating authority.
- 2 The Claim of ALT Sahkari Awas Samiti Limited "a Society of 182 members" is kept in abeyance from voting vide order dated 27.08.2021 by the Hon'ble NCLT Court -IV, New Delhi.
- 3 All the claimant(s) kept under contingent / verification are notified via email to remove defects.

sd-
CMA Sandeep Goel
Resolution Professional
Sarvottam Reason Private limited (Undergoing CIR Process)

Date: 05-02-2022
Place: New Delhi